

Annexure - 2
M/s Jeph Bev Pvt. Ltd. : Liquidation commenced on 22.12.2023
operational creditors (Government Dues)
List of Stakeholder as on 20.02.2024

| S. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|--------|---|----------------|---------------------------|-----------------|---------------------------|--------------------------|---|---|---|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim Admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | | | | | |
| 1 | DEPARTMENT OF TRADE AND TAXES/DELHI VAT/GST | GOVT. of Delhi | | 11.01.2024 | 131,496.00 | 131,496.00 | operational creditors (Government Dues) | 0 | NA | 100.00% | 0 | 0 | - | |
| | | | | | 131,496.00 | 131,496.00 | | | | 100% | | | 0.00 | |

Note :

- The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

